

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Ajay Champaklal Daga
COURT 46 SPECIAL JUDGE (ACB)
Criminal Cause List Dated 23-07-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>HEARING</u>				
1	SPL CASE ACB	100003/2016	The State ACB BMU Vs Harishchandra Shyamcharan Mishra and others	
<u>EVIDENCE PART HEARD</u>				
2	SPL CASE ACB	100034/2015	The State ACB BMU Vs Prakash Shankar Waghmare and 9 ors.	
3	SPL CASE ACB	100007/2017	The State ACB BMU Vs Jasin Andrew Parere	
4	SESSIONS CASE	100008/2019	The State of Malbar Hill Police Station Vs Roshan Pramod Chavan	APP
5	SESSIONS CASE	100525/2019	The State of Maharashtra - Shivaji Park Police Station Vs Chandan Omkar Singh	APP
<u>EVIDENCE</u>				
6	SPL CASE ACB	100054/2016	The State ACB BMU Vs Vasant Nayku Vanmore	
<u>CHARGE</u>				
7	SESSIONS CASE	100091/2019	State of Maharashtra - Nirmal Nagar Police Station Vs Asrarul Haque Mohammed Aslam Shaikh	APP
8	SESSIONS CASE	100547/2019	The State of Maharashtra - Dadar Police Station Vs Gautam Ramchandra Shirke and Ors. 04	APP
9	SESSIONS CASE	100585/2019	The State of Maharashtra - Shivaji Park Police Station Vs Ramesh Mahadeo Patole and Ors. 01	APP

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S.No.	Case Type	Case No.	Title	Name of Advocate
10	SESSIONS CASE	100966/2019	The State of Maharashtra - N.M. APP Joshi Marg Police Station Vs Raju Gangaram Mangalpalli	
<u>ORDER</u>				
11	MISC APPLN ACB	101020/2018	Anirban Roy Vs Gautam Sukumar Chatterjee and Others 8	Rahul Gaikwad
<u>COMPLIANCE</u>				
12	SPL CASE ACB	100071/2018	The State of ACB Vs Madhukar Pandurang Yadav	
13	SESSIONS CASE	100103/2019	The State of Maharashtra - Dadar Police Station Vs Ulka Harshad Thakur and Ors. 01	PP
<u>REPLY/SAY</u>				
14	SESSIONS CASE	100549/2017	The State Worli Police Station Vs Ashwin Sundarshi Shah	
<u>RETURN OF NOTICE</u>				
15	MISC APPLN ACB	101545/2019	The State of Maharashtra Anti Corruption Bureau Vs Harishchandra Shyamcharan Mishra and Others	
16	MISC APPLN ACB	101645/2019	The State of Maharashtra Anti Corruption Bureau Vs Babanrao Shankar Gholap and Anr	
